GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY (DEPARTMENT OF COMMERCE)

LOK SABHA UNSTARRED QUESTION NO. 1575 TO BE ANSWERED ON 27th NOVEMBER, 2019

EXPORTS FROM ROHTAK AND JHAJJAR

1575. SHRI ARVIND KUMAR SHARMA:

Will the Minister of COMMERCE & INDUSTRY (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) considering exports of nut-bolts, fasteners, shoes, agro-products and chemicals from districts Rohtak and Jhajjar and their strategic location in Delhi-NCR whether the Government proposes to open an Indian Container Depot (ICD) and some sort of export facilitation centre in districts Rohtak and Jhajjar and if so, the details thereof and if not, the reasons therefor;
- (b) whether there is delay in the implementation and realization of full potential of DMIC (Delhi-Mumbai Industrial Corridor) and whether domestic and foreign investors have not evinced much interest in its investment zones; and
- (c) if so, the details of the steps being taken/to be taken by the Government to resolve these problems and if not, the reasons therefor?

ANSWER

वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल) THE MINISTER OF COMMERCE AND INDUSTRY (SHRI PIYUSH GOYAL)

(a) Proposals for setting up of Inland Container Depot (ICD) are put up by the developers before an Inter-Ministerial Committee (IMC), under the Central Board of Indirect Taxes & Customs (CBIC), Department of Revenue. IMC issues Letters of Intent to the developers in case the proposals are approved by it.

CBIC have informed that as on date, there is no proposal pending before Inter-Ministerial Committee (IMC) for setting up of ICD in Rohtak and Jhajjar.

(b) & (c) The DMIC (Delhi-Mumbai Industrial Corridor) project is being implemented in a phased manner. The Perspective Plan for the overall DMIC Region has been completed and 24 Investment Regions/Industrial Areas are identified for development.

In Phase-1 of the DMIC Project, following eight (08) Investment Regions have been identified for development, in addition to some stand alone projects demonstrating cutting edge technologies:

- 1. Dholera Special Investment Region in Gujarat (920 sq kms);
- 2. Shendra-Bidkin Industrial Area in Maharashtra (84 sq kms);
- 3. Dighi Port Industrial Area in Maharashtra (253 sq kms);
- 4. Manesar-Bawal Investment Region in Haryana (402 sq kms);
- 5. Khushkhera-Bhiwadi-Neemrana Investment Region in Rajasthan (165 sq kms);
- 6. Jodhpur Pali Marwar Industrial Area in Rajasthan (154 sq kms);
- Pithampur-Dhar-Mhow Investment Region in Madhya Pradesh (372 sq kms);
- 8. Dadri-Noida-Ghaziabad Investment Region in Uttar Pradesh (200 sq kms).

In accordance with the approved financial and institutional structure of Industrial Corridor projects, the responsibility of making land available for the project is with the concerned State Government(s). Wherever land has been made available by the concerned State Government, project development activities have been taken forward. Node/City level/project SPVs have been incorporated and implementation of trunk infrastructure works is nearing completion at the following 04 locations under Delhi Mumbai Industrial Corridor Project:-

- 1. Activation area in Dholera Special Investment Region in Gujarat (22.5 sq kms);
- 2. Shendra-Bidkin Industrial Area in Maharashtra (18.55 sq kms);
- 3. Integrated Industrial Township Project at Greater Noida in Uttar Pradesh (747.5 acres);
- 4. Integrated Industrial Township Project 'Vikram Udyogpuri' near Ujjain in Madhya Pradesh (1100 acres).

The process of allotment of land has already been initiated at the above four locations and a total of 67 plots have been allotted with anchor investors like HYOSUNG (South Korea), TATA Chemicals (India), HAIER (China) etc. with a total investment of Rs. 10,060 crore in a phased manner.
